## [Shri Bijoy Krishna Handique]

Ministry and I do agree that some memberg also left our party. And the Ministry fell. Then t'he recent Congress Ministry headed by Mr. Gogoi was formed. It fell recently. It was said here that the opposition alliance claiming 63 members was ignored. Madam, the honourable Member, Mr. Bipinpal Das, made it very clear that t'ney did not have that figure. What happened actually? At the time of the formation of the Ministry, when Mr. Gogoi furnished a list of 63 members, they also said that they had a list of equal number. How could it he possible. It is simple arithmetic, nay, it is an impossible arithmetic. 63 members signed, as it was called, a memorandum. ...

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: Mr. Handique, I have to interrupt you now. We have  $o_n$  the agenda an item for 6 o'clock, that is, a statement to be made by the Minister of State for Home Affairs, Shri Laskar. So, he will make 1&e statement now and then the discussion will continue. You can speak after the Minister makes the statement. Yes, Mr. Laskar.

## STATEMENT BY MINISTER

ATTACK ON US CONSULATE GINIHAL'S OFFICE IN BOMBAY ON T:1 25T; MARC: 1982.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Madam, I had made a *suo-motu* statement in this House on 26th March, 1982, regarding the attack on U.S. Consulage General's Office on 25th March, 1982. Some further reports have been received in the matter from the Government of Maharashtra. According to information furnished by the State Government 4 persons went to the U.S. Consul General's Office at Bombay nt ahout 4.45 P.M. o<sub>n</sub> 25th

March, 1982 and asked for some importexport forms. When told that no such forms were available, one of the persons started attacking the Security Supervisor with plastic containers with lighted wicks. Another person took out similar container and rushed towards main door of Consul General's Residence. The Security Supervisor kicked out the container and closed i!he door of Consul General's Residence? The Security Supervisor called the police on guard duty. In the meantime, the miscreants escaped from Reception Room of the Consulate and asked companions to

- I join them. 40 other persons joined them and started breaking window-panes of parked cars arid threw plastic containers, containing petrol, inside the cars. 4 cars were burnt and 7 were damaged. They also damaged furniture, flower pot<sub>s</sub> and window-panes of the building. The police
- guard on duty opened fire to disperse the miscreants. As a result of firing, one person named Shailesh Rajaram Pawar, who is reported to be an active member of 'Hindu Ek'a Andolan'. was killed. The miscreants threw leaflets purporting to have been issued by an organisation called Azad Hind Sena. No official of the Consulate was injured. The police have registered a case under IPC and Indian Explosives Subs'ances Act in this connection. 34 persons including the leader of the miscreants have been arrested so far. The case is under investigation.

Preliminary inquiries made by State authorities fnave revealed that the leader of the group Shri Digamber alias Bandu Shantaram Shingare formed an organisation known as Azad Hind Sena at Bombay last year. During preliminary enquiries he has admitted that "he wanted publicity for his organisation. Further detailed inquiries are being made in this regard by the S'ate authorities.

The Government of Maharashtra have assured the U.S. Consul General at Bombay of full protection. They have taken adequate measures in this

<sup>&#</sup>x27; regard.

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The State Gov jrnments of Tamil Nadu and West I bengal and Delhi Administration hav been requested to strengthen sec irity arrangements around the Am uican Consulates at Madras and Calcytta and the American Embassy at New Del'hi.

SHRI JAGDISH PRASAD MATHUR (Uttar Padesh): Madam, the most important ,hing  $i_s$  that the Minister is here ...

THE VICE CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: Just a minute, Mr. Mathur. Mr. Jha has asked first for a chance to put ques ions. So, let him ask first and then you can put questions.

श्री शिव चन्त्र झा (बिहार): उप-समाध्यक्ष महोदया, मैं जानना चाहता हूं कि क्या यह बात सही है कि यद्यपि अमरीकी नीति से हम लोग डिफर करते हैं, इंडियन श्राशन में उनका बेड़ा श्राना...

जपसनाध्यक्ष [डा (श्रीमती) नाजमा हेपतुल्ला] : ग्राप सवाल कर लें तो ज्यादा बेहतर है।

श्री शिक्ष चन्द्र झा : यह सब हम लोगों के तफरकात हैं। लेकिन इस तरह की घटना से हम लोगों को अच्छा नहीं लगता है। काँसुलेट पर कुछ लोग गये इस तरह से यह अच्छी वात नहीं है। लेकिन मैं जानना चाहता है कि जो ब्रादमी भारा गया, भले ही वह मिसगाइदेड हो, या उसका गलत दिष्टकोण हो, उसके रिलेटिव्स के लिए धापने कोई व्यवस्था की है या नहीं। गोली चलती है, देन का एक्सीडेंट होता है, तो व्यवस्था होती है, इसमें बह हुई या नहीं । पहला क्लेरीफिकेशन । दसरा यह है कि जितने दुतावास हैं. उनके लिए कोई स्नाम सुरक्षा के दल तो हैं ही, इन दूतावासों की सुरका के लिए कोई विशेष दल है आपके पास, या बनाने की सोच रहै हैं जैसे इंडोस्ट्रयल सीक्यो-रिटी फोर्स है, बाईर सीक्योरिटी फोर्स है या रेलवे सीक्योरिटी फोर्स है । यह सहं है कि राजनः तिक सरमर्शी बढ़ती है तो मानस उत्तेजित हो जाता है, लेकिन गलती से कोई कुछ कर न दे, इसलिए उसके लिए व्यवस्था जरूरी है । तीसरा श्रौर श्राखिरी, श्रमेरिकी सरकार ने इस के विरुद्ध कुछ लिख कर दिया तो उस का श्रापने फारमली कब जवाब दिया?

SHRI V. GOPALSAMY (Tamil Nadu): Madam Vice-Chairman, the matter is very serious. That is why we want to put some ques.ions. I condemn the incident. It has particularly brought discredit to our coun ry. Whatever happens in any Consulate General or any Embassy, will be viewed seriously in all the countries. So, I would like to know from the hon. Minister whether he will consider the suggestion that our Intelligence Agencies should be asked to operate a separate cell to cover the security system for the Consulate General's offices and Embassies in India. Security arrangements in Bombay were not at all adequate, were absolutely inadequate. That is why they were not in a position to counter-attack. You have already taken action. You have asked the State Government to provide security arrangements. As far as the intelligence agency is concerned, will the Minister consider m<sub>v</sub> suggestion?

श्री सदाशिय बागाईतकर (महाराष्ट्र):
माननीया वाइस-वेयरमैन, मैं मंत्री जी से
यह जानना चाहूंगा कि इस इंसीडेंट में
जिन लोगों के नाम श्राये हैं क्या उन
के बारे में महाराष्ट्र की सी॰ श्राई॰ डी॰
के पास पहले से कोई सूचना थी। इस
में एक नाम श्राया है, श्री सिंगारे। श्री
सिंगारे पहले शिवसेना के एक्टिबिस्ट
थे। फिर इन्होंने एक पेरेलल शिव
सेना खड़ी की थी। पेरेलल शिव सेना
का उस समय कांग्रेस (बाई) के लोकल
लोगों के साथ बहुत दोस्ताना था, एट

थः सदाभिव वागाईतकः]

Stoteme

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समलेवल । इन्होंने ग्राजाद हिन्द सेना को भी बदनाम करने का बीडा उठाया, नाम भी कुछ वैसा ही रखा है। में मंत्री जी से यह जानना चाहता हं कि क्या महाराष्ट्र की सरकार ने ग्रापको इस के बारे में सूचना सी ग्राई० डी० या इंटेलिजेंस विभाग के माध्यम से पहले से दी थी: इन लोगों के संगठन को देखते हए, जिस तरह का है। दूसरी बात हिन्दू एकता वाले भी साथ हो गये हैं. यह थौर कड़ी है। इसके बारे में महाराष्ट्र गवर्नमेंट के पास इंटे लिजेंस डिपार्टमेंट से पहले से सूचना थी या नहीं ? इन लोगों ने कहा है कि पब्लिसिटी मिलने के लिए यह इन लोगों ने किया है । अगर इन का यह बयान सच है तो यह और भी जरूरी हो जाता है कि महाराष्ट्र का पुलिस पुलिस विभाग ग्रीर इंटेलिजेंस सतर्क रहता और इनके बारे में जानकारी करके--प्रीवेंटिव कदम उठाता । महाराष्ट्र सरकार यह क्यों नहीं कर सकी, इसका जवाब ग्रापको देना चाहिये; क्योंकि कांउसेलेट पर जो हमला हम्रा है उसके लिए जो भी कारण हो, लेकिन वह उसके लिए बहत ही चीप कारण वता रहे हैं। पुलिस का कहना है कि यह काम पब्लिसिटी की दिष्ट से हुआ है। अगर इसके लिए महाराष्ट्र सरकार ने कोई पूर्व सूचना नहीं दी है, तो यह महाराष्ट्र सरकार की पलेयोर है और यह वात वहां की पुलिस की इनएफी-शियेंसी का सबत है। तो इसके बारे में क्या पूरे तथ्य है. इसकी जानकारी मंत्री जी दे दें।

उपसभाध्यक्ष डि: (श्रीमती) नाजना हेपतुल्ला : माथ्र साहब, ग्राप जरा ब्रीफ में ही पुछें।

श्री जगदीश प्रसाद माथर: मैंने उस दिन भी प्रश्न किया था और अभी भी

सरकार कुछ छिमा रही है। वहां उन्होंने पर्चे फेंके थे। उन पर्चों में क्या लिखा था? उनमें जो कुछ लिखा था उस से बहत कुछ उनके उद्देश्य की जान-कारी मिल सकती है। यह कहना कि पब्लिसिटी के लिए यह िया गया हो सकता है, लेकिन यह थोड़ा सत्य है, पुर्ण सत्य नहीं है। मैं समझता हं कि सरकार उन पर्चों में जो बातें लिखा थीं, उनकी बताए । उनकी वह नयीं छिपा रही है।

by Minister

दूसरे, ग्रापने कहा है कि एक्स-प्लोमिव एक्ट के ग्रांतर्गत कार्यवाही की है। क्या यह पर्याप्त है ? अगर इतना श्रीर किसी जगह किया गया होता, चौपाटी पर किया गया होता, तो भी उनके खिलाफ यही कार्यवाही होती । यह तो बहत गंभीर बात है। उन्होंने केवल पत्थर नहीं मारे, बल्कि, वहां जा कर विदेशी दुताबास पर एवसप्लोसिव फेंके । दूसरी धारावें धाप ने उनके खिलाफ क्यों नहीं लगायीं ? में यह जानना चाहता है।

डा लोकेश चन्द्र (नाम-निर्देशित) : यह बहुत क्वेश्चन पुछते हैं।

उपसमाध्यक (डा॰ (श्रीनती) नाजना हेपत्रला विषयन एक ही है, तरीका दूसरा

SHRI NIHAR RANJAN LASKAR: Madam, very rightly, Mr. Bagaitkar was telling us that these people have declared that their idea was to have greater publicity. So, we should not do anything to give greater publicity to these sort of people. We have information about this man, Shingre. He is a known bad character known for criminal activities, extortion and criminal violence. He is involved in 15 criminal cases. He has been convicted in 5 cases. Some of these cases are still under trial. He was externed for some time from Bomnay. Thi<sub>s</sub> i<sub>s</sub> th<sub>e</sub> ;roup of people who want some sort of publicity. We should not show an f sympathy to this organisation. Shri Jha was saying...

SHRI SADASHIV BAGAITKAR: It is no use corroborat ng whatever information I have. My question is as to whether the Maharashtra Government had any previous information regarding his activities. Mr Shingre is not an unknown person in Bombay. He is a known person. What was the report of he Maharashtra Government and w.iy no preventive action was taken ajainst him? I also mentioned that he had certain high level links with Congress (I) activities.

SHRI NIHAR RANJAN LASKAR: I have detailed infc miation about the nature of this man and I have given it to the House, /bout his political affiliations, I have some information. Shri Shingre is a :>ad character and an opportunist. He took part in political agitation his own ends. From 1977 achieve 0 1979, he was a staunch supporter If Janata Party. During the last Lok Sabha election in January, 1980, he formed an anti-Indira front and pledged support to Chaudhury Char in Singh against Congress (I). Th's is the nature of this man. Therefore, he should not be given (Interruptions) Please any putlicity. don't distrub me. I have given the answer.

SHRI SADASH V BAGAITKAR: He has made no mention as to why the Maharashtra Government failed to apprehend hhr.. What was the C. I. D. or the C. B. I. doing?

SHRI NIHAR RANJAN LASKAR: Mr. Jha has put a question whether any financial assistance is given to this sort of people who died in police firing. As a matter of rule, no relief is given t« cases where the persons are kille I in mob violence. This is the position. And another Hon'ble Member was asking about the

special courts. There is nothing like that. It is the responsibility of the State Government and they are looking into it. Such incidents never happened earlier. Sometimes if such incidents happen, the police will take care of the situation.

of Kerala

relation to the State

SHRI JAGDISH PRASAD MA-THUR: What is contained in that pamphlet? Am I to understand...

SHRI NIHAR RANJAN LASKAR: Why do you again go into it. I am appealing to you. Don't give more publicity to this sort of people. We have got the material with us.

SHRI JAGDISH PRASAD MATHUR: Am I to understand that this pamphlet contained something serious and you are not disclosing it?

SHRI NIHAR RANJAN LASKAR: I have given the clarification.

डा॰ (भोमती) उपसमाध्यक्ष नाजमा हेपतुरुला]: माथुर साहब, उन्होंने क्लैरिफिकेशन दे दिया है। इतना बड़ा कागज है। जो सवाल ग्रापने किये हैं, उनका जबाब उन्होंने दे दिया है।

Now, we go back to the Motion and the Statutory Resolution—Shri Handi. que.

(I) MOTION SEEKING REVOCA-TION OF THE PROCLAMATION ISSUED BY THE PRESIDENT ON THE 19TH MARCH, 1982 IN RE-LATION TO THE STATE OFAS-SAM—CONTD.

(II) STATUTORY RESOLUTION SE-EKING APPROVAL OF THE PRO-**CLAMATION ISSUED BY THE** PRESIDENT ON HE 19TH MARCH. 1F83 IN RELATION TO THE STATE OF ASSAM— CONTD.

SHRI BIJOY KRISHNA HANDIQUE: Madam, I am afraid, I have lost " the track.